

LOK SABHA  
UNSTARRED QUESTION NO.771  
TO BE ANSWERED ON 07.02.2019

**Details regarding HSS Yojana**

771. SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state;

- (a) whether the Government had launched Hathkargha Samvardhan Sahayata (HSS) Yojana for handloom weavers;
- (b) if so, the details thereof along with the aims and objectives thereto;
- (c) the ratio of sharing of financial assistance between the Government and beneficiary;
- (d) the total financial assistance provided by the Government under the HSS Yojana, till date, State/UT-wise;
- (e) the number of handloom weavers benefited from the HSS, till date, State/UT-wise; and
- (f) the monitoring mechanism developed by the Government in this regard ?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

THE MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

(a) & (b) The Government of India, Ministry of Textiles introduced the technology up-gradation scheme under National Handloom Development Programme (NHDP) and Comprehensive Handloom Cluster Development Scheme (CHCDS) in 2015-16. The technology up-gradation scheme, with some modifications, was named as “Hathkargha Samvardhan Sahayata (HSS) Yojana” in December 2016, for providing upgraded looms/accessories to handloom weavers to improve quality of fabric and enhance productivity. HSS is voluntary scheme option, available for weavers for receiving support.

(c) Under the Yojana, the Government of India bears 90% of the cost of looms/accessories & remaining 10% is borne by the beneficiary.

(d)&(e) A statement showing State-wise total financial assistance provided and the number of handloom weavers benefited till date is at Annexure-I.

(f) The scheme is monitored at different levels by Government of India and State Government.

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**Annexure-I****Statement referred to in reply to parts (d) & (e) of the Unstarred Question No.771 dated 07.02.2019**

<b>S. No.</b>	<b>State</b>	<b>Financial assistance provided (Rs. in lakh)</b>	<b>Number of handloom weavers benefited</b>
1	Kerala	100.41	868
2	Tamil Nadu	819.37	9904
3	Telangana	65.61	220
4	Karnataka	45.84	236
5	Andhra Pradesh	448.53	386
6	Assam	784.96	821
7	Arunachal Pradesh	52.38	111
8	Meghalaya	27.97	129
9	West Bengal	383.68	142
10	Sikkim	13.77	20
11	Jharkhand	187.06	88
12	Tripura	59.09	1039
13	Manipur	14.66	121
14	Mizoram	118.48	1387
15	Bihar	160.36	0
16	Nagaland	268.62	40
17	Odisha	249.90	776
18	Uttar Pradesh	407.15	165
19	Uttrakhand	2.07	0
20	Jammu & Kashmir	123.46	188
21	Madhya Pradesh	45.69	47
22	Maharashtra	1.67	19
23	Chhattisgarh	83.17	235
24	Himachal Pradesh	34.88	0
25	Haryana	2.25	10
26	Rajasthan	5.64	41
	<b>Total</b>	<b>4506.67</b>	<b>16993</b>